N O T I C E

In continuation of earlier notices dated 31.03.2022 and 20.04.2022.

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that the Hon'ble Shri Justice Riyaz I. Chagla has, in continuation of earlier notices dated 31.03.2022 and 20.04.2022, issued the following direction :-

That the time for getting the Writ of Summons issued/lodged, in all Commercial Suits pertaining to his Lordship's assignment is hereby extended up to and including 10.06.2022, as a last chance.

Dated this 6th May, 2022.

By Order,

Sd/-
(Sachin B. Bhansali)
Prothonotary & Sr. Master
High Court, O.S., Bombay